

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/386(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIHARIKA DEVI DINODIYA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Ratnesh Kumar Rai, Adv.] For Personal Guarantor
Ms. Priyanshi Bajaj, Adv.

Mr. Saurav Jain, Adv.] For Resolution Professional

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete. Objection to the report filed by the Financial Creditor is refused by the Personal Guarantor.
3. Post this matter for further argument on **18.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**